

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 112/2020 (SUMMONS)		Smt. Sharadhamma Vs K.H.Ramaiah	N.Suresh
2	O.S. 5/2011 (NOTICE)		H.R.VENKTATESH Vs MARIAMMA	CHIKKEGOWDA
3	M.V.C. 847/2012 (NOTICE)		HARISHA K S Vs IRFAN	K.H. DYANANDA
4	M.C. 46/2014 (HEARING)		H.T.VENKATESH Vs SMT.H.K.KAMALA	ABDUL KAREEM PERVEEZ
5	R.A. 12/2012 (ARGUMENTS)		PEDDAMMA Vs MOTAMMA	M.GUDDAPPA
6	R.A. 36/2013 (ARGUMENTS)		GANGAREVAIAH Vs SIDDEGOWDA	NARASIMHAIAH
7	R.A. 15/2016 (ARGUMENTS)		Umesh Vs Siddeshwara Swamy Temple	Narasimhaiah
8	R.A. 25/2016 (ARGUMENTS)		Mariyappa Vs Lakshmana	S.R.Ramakrishnaiah
9	M.C. 47/2020 (A.D.R.)		Y.R.Raju aliyas Rajanna Vs Smt. Sushma aliyas Parvathi	Singaiah S.H
10	M.V.C. 30/2013 (ARGUMENTS)		JAYAMMA Vs ANAND VADAKKATH	MUMTAZ AHAMED
11	R.A. 55/2013 (ARGUMENTS)		U.G.DODDARANGEGOWDA Vs GADDADA CHOWDADAIAH	MUMTAZ AHAMED A.R. RANGASWAMY
12	R.A. 65/2013 (ARGUMENTS)		KAPANIAH Vs SANNAMMA	B R RANGASWAMY
13	R.A. 20/2014 (ARGUMENTS)		HONNAGIRIAH DEAD BY LRS. Vs CHANDRAMMA	B R RANGASWAMY
14	R.A. 26/2014 (ARGUMENTS)		GANGAIAH Vs VEERABHADRAIAH	NAVEEDA SULTHANA. K
15	R.A. 12/2016 (ARGUMENTS)		S.K.Krishna Vs Smt. Thimmamma	B.G.Ramachandra Prasad
16	R.A. 16/2012 (JUDGEMENT)		NARAYANAPPA Vs RANGASWAMY	M.GUDDAPPA
17	FDP 5/2010 (ORDERS)		T.S. NARAYANASWAMY Vs GOWRAMMA	B.G.RAMACHANDRAPRASAD ARAVIND.H.S

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18	O.S. 143/2020 (ORDERS) IA/1/2020		Honnamma Vs Lakshmama	H.B.Yogesh
11.00 AM to 02.00PM				
19	FDP 2/2013 (NOTICE)		HUTCHAMMA.H.R. Vs RAMANNA LRS 1B RADHAMANI	H.V.VISHAKANTE GOWDA
20	R.A. 53/2013 (NOTICE)		Shanthamma Vs Gangadharaiah	
21	R.A. 63/2013 (NOTICE)		JAYAMMA Vs G.NAGARATHNA	VIJAYANANDA .K.
22	M.V.C. 1190/2011 (EVIDENCE)		MAYAMMA Vs S.B. SHIVALINGAIAH	K.N. SIDDEGOWDA
23	O.S. 11/2012 (EVIDENCE)		JALDIGERE SRI CHIKKAMMA DODDAMMA TEMPLE TRUST Vs SRI J.K. SHIVANNA	Y.H.DEVARAJ A.R. RANGASWAMY
24	M.V.C. 475/2012 (EVIDENCE)		NAGABHUSHANA Vs MANJUNATHA D.C.	K.H. DYANANDA
25	M.V.C. 480/2012 (EVIDENCE)		G S KUSUMA Vs MANJUNATHA D C	K.H. DYANANDA
26	M.V.C. 481/2012 (EVIDENCE)		B C RAMAMANI Vs MANJUNATHA D C	K.H. DYANANDA
27	M.V.C. 482/2012 (EVIDENCE)		RAMYA Vs MANJUNATH D C	K.H. DYANANDA
28	M.V.C. 483/2012 (EVIDENCE)		SANJEEV RAO Vs MANJUNATHA D C	K.H. DYANANDA
29	M.V.C. 484/2012 (EVIDENCE)		GIRISH Vs MANJUNATHA D C	K.H. DYANANDA
30	M.V.C. 485/2012 (EVIDENCE)		SUMA Vs MANJUNATHA D C	K.H. DYANANDA
31	O.S. 1/2014 (EVIDENCE)		V.JAYALAXMAMMA Vs S.H.DODDAHANUMIAIAH	K.C. RAJANNA
32	M.V.C. 362/2014 (EVIDENCE)		DODDAPACHAR Vs MANJULA	
33	L.A.C. 14/2014 (EVIDENCE)		HANUMIAIAH Vs EXECUTIVE ENGINEER	

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34	L.A.C. 15/2014 (EVIDENCE)		MOOGURIAIH Vs EXECUTIVE ENGINEER	
35	L.A.C. 16/2014 (EVIDENCE)		RAMAIAH Vs EXECUTIVE ENGINEER	
36	O.S. 72/2014 (EVIDENCE)		B K KRISHNAPPA Vs PATEL B GANGAPPA	
37	G and WC 2/2017 (EVIDENCE)		Y. R. Raju Vs Smt. Shushma alias Parvathi	Narasimhaiah
CROSS EXAMINATION OF PW				
38	M.V.C. 742/2013 (EVIDENCE)		C. LOKESH Vs JANANI TOURS AND RESTEAURANT PVT LTD	
Cases listed below are adjourned due to Covid 19				
39	M.V.C. 1280/2015 (/0000) (SUMMONS)	24-12-2020 (11.00 AM to 02.00PM)	Waheed Khan Vs Kamaluddin A	Abdul Rehaman
40	R.A. 33/2014 (ARGUMENTS)	07-01-2021 (02.45 PM to 05.45PM)	SRI.THONTADA SIDDALINGESHWARA KAINKARYADASOHA SEVA SANGHA REPRESENTED BY ITS MANAGER YEDIYUR YE Vs BALEHONNUR SHAKA MUTT YEDIYUR YEDIYUR HOBLI KUNIGAL TALUK. REPRESENTED BY SRI RENUKA SHIVACHARY	A.R. RANGASWAMY
41	R.A. 11/2016 (ARGUMENTS) IA/1/2016	19-01-2021 (02.45 PM to 05.45PM)	State of Karnataka Vs Thimmaiah	HMB
42	R.A. 13/2016 (ARGUMENTS) IA/1/2016	19-01-2021 (02.45 PM to 05.45PM)	State of Karnataka Vs Shivalingaiah	S.B.Shantarajaiah
43	R.A. 9/2016 (ARGUMENTS) IA/1/2016	19-01-2021 (02.45 PM to 05.45PM)	State of Karnataka Vs Varamahalakshmi	H.M.Balamaraju
44	R.A. 34/2018 (ARGUMENTS) IA/1/2018	19-01-2021 (02.45 PM to 05.45PM)	Gundamma Vs Nagesha	B.R. Rangaswamy
45	R.A. 52/2018 (ARGUMENTS) IA/1/2018	19-01-2021 (02.45 PM to 05.45PM)	Mohammed Yunus Vs Tajuddin	D. SathyaNarayana Odeyar
46	O.S. 125/2020 (SUMMONS)	19-01-2021	Suresha H.S Vs Smt. Sannamma	G.Narasimhamurthy
47	L.A.C. 193/2016 (NOTICE)	19-01-2021	Assistant Commissioner Vs Jogi	

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48	Misc 13/2020 (NOTICE) IA/1/2020	19-01-2021	Kempegowda Vs Kannaiah alias Doddahonnaiah	G.P.Shivaprasad
49	R.A. 21/2020 (NOTICE) IA/1/2020	19-01-2021	Thimmamma Vs Shivalingaiah	Manjunatha B.G
50	R.A. 26/2016 (ARGUMENTS) IA/1/2016	19-01-2021	Smt. Kempamma Vs Chikkaboramma @ Gundamma Dead by LRs	K.G.Chandranna
51	R.A. 31/2016 (ARGUMENTS) IA/1/2016	19-01-2021	Gangaiiah Vs Revamma	B.R. Rangaswamy
52	R.A. 34/2016 (ARGUMENTS)	19-01-2021	Gangamma Vs Revamma	Chikkegowda.C.
53	R.A. 39/2016 (ARGUMENTS) IA/1/2016	19-01-2021	Indramma Vs Raju	Naveeda Sulthan
54	R.A. 51/2016 (ARGUMENTS) IA/1/2016 IA/2/2016	19-01-2021	Thimmamma Vs Giriappa	Jayalakshmi .H
55	R.A. 52/2016 (ARGUMENTS) IA/1/2016	19-01-2021	B.H. Nanjappa Vs J.T. Umesh	Chandrashekar C.S.
56	M.A. 12/2017 (ARGUMENTS)	19-01-2021	Thimmappa Vs Channaraju	Narasimhaiah
57	M.A. 23/2017 (ARGUMENTS)	19-01-2021	H.K. Pushpa Vs Vittal	S.R. Ramakrishnaiah
58	R.A. 49/2017 (ARGUMENTS) IA/1/2017	19-01-2021	Ramaiah Vs Biraiah	D. SathyaNarayana Odeyar
59	R.A. 52/2017 (ARGUMENTS) IA/1/2017	19-01-2021	Ninganna Vs Shivanna	D.Satyanarayana odeyar
60	R.A. 3/2018 (ARGUMENTS) IA/1/2018	19-01-2021	N.R.Gangadharaiah Vs Smt. Bhagyamma	B.R. Rangaswamy
61	R.A. 5/2018 (ARGUMENTS) IA/1/2018	19-01-2021	K.B.Ramesh Vs Chikkanna	M.Guddappa
62	R.A. 16/2018 (ARGUMENTS) IA/1/2018	19-01-2021	B.C. Ramesh Vs Lakkanna	B.R.Rangaswamy
63	R.A. 26/2018 (ARGUMENTS)	19-01-2021	Saroamma Vs Lakkanna	B.R. Rangaswamy

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64	M.A. 22/2018 (ARGUMENTS) IA/1/2018	19-01-2021	Puttamma Vs Lavanya.K.	A.R.Rangaswamy
65	M.A. 5/2019 (ARGUMENTS)	19-01-2021	Chennappa alias Channaiah Vs Smt. Manchamma	B.R. Rangaswamy
66	M.A. 18/2019 (ARGUMENTS) IA/1/2019	19-01-2021	Narasimhaiah Vs Channaiah alias Muguaiiah	V. Narendra
67	R.A. 51/2019 (ARGUMENTS)	19-01-2021	Smt. Shobha Vs Smt. Buddamma	B.R. Rangaswamy

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 68/2020 (CUSTODY MATTERS)		Kunigal Police Station Vs Shivaprasad S.	App
2	C.C. 72/2020 (CUSTODY MATTERS)		Amruthur Police Station Vs Revanth Rao Alias Rao Alias Rev	App
Cases listed below are adjourned due to Covid 19				
3	C.C. 322/2006 (HEARING)	14-12-2020 (11.00 AM to 02.00PM)	APS Vs Y.M. SIDDALINGAMURTHY	
4	Crl.Misc. 5/2020 (FIRST HEARING)	19-12-2020	Krishnamurthy S.K Vs The Tahasildar	Dhanalakshmi.D
5	Crl.Misc. 6/2020 (FIRST HEARING)	19-12-2020	K.L Satish Vs Municipal Kunigal	Dhanalakshmi.D
6	Crl.Misc. 7/2020 (FIRST HEARING)	19-12-2020	Roopa A.H Vs The Tahasildar	Dhanalaksimi.D
7	Crl.Misc. 8/2020 (FIRST HEARING)	19-12-2020	Satisha J.M Vs The Tahasildar	Dhanalakshmi.D
8	Crl.Misc. 9/2020 (FIRST HEARING)	19-12-2020	Nagaraju Vs The Tahasildar	Dhalakshmi.D
9	Crl.Misc. 10/2020 (FIRST HEARING)	19-12-2020	Shivakumar K.R Vs The Tahasildar	Dhanalakshmi.D
10	Crl.Misc. 11/2020 (FIRST HEARING)	19-12-2020	Venkatesh Vs The Tahasildar	Dhanalakshmi.D
11	Crl.Misc. 12/2020 (FIRST HEARING)	19-12-2020	Puttaswamy Vs The Tahasildar	Dhanalakshmi.D
12	Crl.Misc. 13/2020 (FIRST HEARING)	19-12-2020	Gangadhar K.B Vs The Tahasildar	Dhanalakshmi.D
13	Crl.Misc. 14/2020 (FIRST HEARING)	19-12-2020	Rajashekar T.C Vs The Tahasildar	Dhanalakshmi.D
14	Crl.Misc. 15/2020 (FIRST HEARING)	19-12-2020	Shobha.V Vs The Tahasildar	Dhanalakshmi.D

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15	Crl.Misc. 16/2020 (FIRST HEARING)	19-12-2020	Sowbhagyamma.B.M Vs The Tahasildar	Dhanalakshmi.D
16	Crl.Misc. 17/2020 (FIRST HEARING)	19-12-2020	Venkatesh Vs The Tahasildar	Dhanalakshmi.D
17	Crl.Misc. 18/2020 (FIRST HEARING)	19-12-2020	Bhaskar K.R Vs The Tahasildar	Parvathi Bai
18	Crl.Misc. 19/2020 (FIRST HEARING)	19-12-2020	Siddeshwara Vs The Tahasildar	Parvathi Bai
19	Crl.Misc. 20/2020 (FIRST HEARING)	19-12-2020	Shivakumara Shivacharya Swamigalu Vs The Tahasildar	Parvathi Bai
20	Crl.Misc. 21/2020 (FIRST HEARING)	19-12-2020	Yogeesh.N Vs The Tahasildar	Parvathi Bai
21	Crl.Misc. 22/2020 (FIRST HEARING)	19-12-2020	Narasimhamurthy Vs The Tahasildar	Parvathi Bai
22	Crl.Misc. 23/2020 (FIRST HEARING)	19-12-2020	Nandini.N Vs The Tahasildar	Parvathi Bai
23	Crl.Misc. 24/2020 (FIRST HEARING)	19-12-2020	Pushpalatha Vs The Tahasildar	Parvathi Bai
24	Crl.Misc. 25/2020 (FIRST HEARING)	19-12-2020	Shanthamma Vs The Tahasildar	Parvathi Bai
25	Crl.Misc. 26/2020 (FIRST HEARING)	19-12-2020	Jayamma Vs The Tahasildar	Parvathi Bai
26	Crl.Misc. 27/2020 (FIRST HEARING)	19-12-2020	Bhagya Vs The Tahasildar	Parvathi Bai
27	Crl.Misc. 28/2020 (FIRST HEARING)	19-12-2020	Jayamma Vs The Tahasildar	Parvathi Bai
28	Crl.Misc. 29/2020 (FIRST HEARING)	19-12-2020	Venkateshaiah Vs The Tahasildar	Parvathi Bai

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29	CrI.Misc. 30/2020 (FIRST HEARING)	19-12-2020	Ramachandraiah B.M Vs The Tahasildar	Parvathi Bai
30	CrI.Misc. 31/2020 (FIRST HEARING)	19-12-2020	Singaiah Vs The Tahasildar	Parvathi Bai
31	CrI.Misc. 32/2020 (FIRST HEARING)	19-12-2020	Gowda K.N Vs The Tahasildar	Jayalakshmi .H
32	CrI.Misc. 33/2020 (FIRST HEARING)	19-12-2020	M.S.Swathi Vs Chief Officer, TMC	Jayalakshmi .H
33	CrI.Misc. 34/2020 (FIRST HEARING)	19-12-2020	C.N.Chandraiah Vs The Tahasildar	Jayalakshmi .H
34	CrI.Misc. 35/2020 (FIRST HEARING)	19-12-2020	Roopa Vs Chief Officer	Jayalakshmi .H
35	CrI.Misc. 36/2020 (FIRST HEARING)	19-12-2020	K.S.Kavya Vs Chief Officer	Jayalakshmi .H
36	CrI.Misc. 37/2020 (FIRST HEARING)	19-12-2020	C.S.Latha Vs Chief officer	Jayalakshmi .H
37	CrI.Misc. 38/2020 (FIRST HEARING)	19-12-2020	P.K.Sreedhar Vs Chief Officer	Jayalakshmi .H
38	CrI.Misc. 39/2020 (FIRST HEARING)	19-12-2020	Chandraiah Vs The Tahasildar	Jayalakshmi .H
39	CrI.Misc. 40/2020 (FIRST HEARING)	19-12-2020	Suresha.L Vs The Tahasildar	Jayalakshmi .H
40	CrI.Misc. 41/2020 (FIRST HEARING)	19-12-2020	B.G.Krishnappa Vs Chief Officer	Jayalakshmi .H
41	CrI.Misc. 42/2020 (FIRST HEARING)	19-12-2020	B.C.Rajeshwari Vs Chief Officer	Jayalakshmi .H
42	CrI.Misc. 43/2020 (FIRST HEARING)	19-12-2020	B.G.Krishnappa Vs Chief officer	Jayalakshmi .H
43	CrI.Misc. 44/2020 (FIRST HEARING)	19-12-2020	Sujith M.S Vs Chief Officer	Jayalakshmi .H

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44	CrI.Misc. 45/2020 (FIRST HEARING)	19-12-2020	B.G.Krishnappa Vs Chief Officer	Jayalakshmi .H
45	CrI.Misc. 46/2020 (FIRST HEARING)	19-12-2020	Rekha Vs The Tahasildar	Dhalakshmi.D
46	CrI.Misc. 47/2020 (FIRST HEARING)	19-12-2020	Asha Vs The Tahasildar	Dhanalakshmi.D
47	CrI.Misc. 48/2020 (FIRST HEARING)	19-12-2020	Shankaralingegowda Vs The Tahasildar	Dhanalakshmi.D
48	CrI.Misc. 49/2020 (FIRST HEARING)	19-12-2020	Bhagyamma Vs The Tahasildar	Dhanalakshmi.D
49	CrI.Misc. 50/2020 (FIRST HEARING)	19-12-2020	Krishnappa Vs The Tahasildar	Dhanalakshmi.D
50	CrI.Misc. 51/2020 (FIRST HEARING)	19-12-2020	Renukamma Vs The Tahasildar	Dhanalakshmi.D
51	CrI.Misc. 52/2020 (FIRST HEARING)	19-12-2020	Nagarathna Vs The Tahasildar	Dhanalakshmi.D
52	CrI.Misc. 53/2020 (FIRST HEARING)	19-12-2020	Lavanya Vs The Tahasildar	Dhanalakshmi.D
53	CrI.Misc. 54/2020 (FIRST HEARING)	19-12-2020	Sowbhagya Vs The Tahasildar	Dhanalakshmi.D
54	CrI.Misc. 55/2020 (FIRST HEARING)	19-12-2020	Rajachar H.K Vs The Tahasildar	Dhanalakshmi.D
55	CrI.Misc. 56/2020 (FIRST HEARING)	19-12-2020	Apsar Ulla Khan Vs The Tahasildar	Dhanalakshmi.D
56	C.C. 116/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Narayanappa	APP
57	C.C. 117/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Siddappa	APP
58	C.C. 118/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Lakshman	APP

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59	C.C. 119/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Akshaya	APP
60	C.C. 120/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Kumaraswamy	APP
61	C.C. 121/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Shridhar	APP
62	C.C. 122/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Gurumurthy K	APP
63	C.C. 123/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Puneeth	APP
64	C.C. 124/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Chandra	APP
65	C.C. 125/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Venkatesh	APP
66	C.C. 126/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Shankar	APP
67	C.C. 127/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Jagadeesh	APP
68	C.C. 128/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Terenalla	APP
69	C.C. 129/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Gulf	APP
70	C.C. 130/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Umesh	APP
71	C.C. 131/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Munegowda	APP
72	C.C. 132/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Girish	APP
73	C.C. 133/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Basavaraj	APP

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74	C.C. 134/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs D.Ravikumar	APP
75	C.C. 135/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Sunil	APP
76	C.C. 136/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Manjunatha	APP
77	C.C. 137/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Somashekar	APP
78	C.C. 138/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Naveen	APP
79	C.C. 139/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Manjunath	APP
80	C.C. 140/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Saleem	APP
81	C.C. 141/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Sayyed	APP
82	C.C. 142/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Srinivasa	APP
83	C.C. 143/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Ravishankar	APP
84	C.C. 144/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Marigowda	APP
85	C.C. 145/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Satish	APP
86	C.C. 146/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Ananda	APP
87	C.C. 147/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Devaraju	APP
88	C.C. 148/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Gangadhar	APP

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89	C.C. 149/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Siddagangaiah	APP
90	C.C. 150/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Tosil Pasha	APP
91	C.C. 151/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Kumar	APP
92	C.C. 152/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Manjunatha	APP
93	C.C. 153/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Nagesha	APP
94	C.C. 154/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Hanumanthaiah	APP
95	C.C. 155/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Rajesh	APP
96	C.C. 156/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Manjunatha	APP
97	C.C. 157/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Manjuantha	APP
98	C.C. 158/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Nagaraj	APP
99	C.C. 159/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Manjunatha	APP
100	C.C. 160/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Hanumantharaju	APP
101	C.C. 161/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Nasarakhan	APP
102	C.C. 162/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Anantharamu	APP
103	C.C. 163/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Prabhu	APP

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
104	C.C. 164/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Ravikumar	APP
105	C.C. 165/2020 (FIRST HEARING)	19-12-2020	Kunigal Police Station Vs Mohan	APP
106	C.C. 894/2012 (SUMMONS)	06-01-2021	KUNIGAL P.S. Vs SREENIVASA	K.NISAR AHAMED
107	C.C. 128/2016 (SUMMONS)	06-01-2021	Kunigal Police Vs Mayanna	
108	C.C. 53/2017 (SUMMONS)	06-01-2021	Huliyurdurga Police Station Vs Beleyappa	
109	C.C. 93/2017 (SUMMONS)	06-01-2021	Huliyurdurga Police Station Vs Boregowda aliyas Ramu	
110	C.C. 118/2017 (SUMMONS)	06-01-2021	Kunigal Police Station Vs Lakshmana	
111	P.C.R. 7/2018 (SUMMONS)	06-01-2021	J.V. Krishna Murthy Vs G.V. Dasappa	H Suresh
112	C.C. 72/2018 (SUMMONS)	06-01-2021	Huliyurdurga Police Station Vs Ramanna	APP
113	C.C. 29/2019 (SUMMONS)	06-01-2021	Kunigal Police Station Vs Ravi alias Ravikumara	A.P.P
114	C.C. 53/2019 (SUMMONS)	06-01-2021	Kunigal Police Station Vs Mohamed Navaz Alias Irfan	app
115	C.C. 54/2019 (SUMMONS)	06-01-2021	Kunigal Police Station Vs S. Kumar Alias Kumar Nayak	app

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 391/2011 (SUMMONS)		MANCHAMMA alias MANJAMMA Vs G GOVINDARAJU	NAVEEDA SULTHANA. K
2	O.S. 323/2013 (SUMMONS) IA/1/2013		NARASIMHAIH Vs VENKATESH	MUMTAZ AHAMED
3	O.S. 417/2013 (SUMMONS)		MARIYAMMA Vs LAKSHMAMMA	C.S.CHANDRASHEKAR
4	O.S. 159/2014 (SUMMONS) IA/1/2014		VINUTHA Vs THIMMAMMA	K.N. RAMACHANDRAIAH
AWAIT SUMMON/NOTICE				
5	O.S. 349/2020 (SUMMONS) IA/1/2020		Manjula Vs Narasamma	N.R. Rajashekar
STEPS				
6	O.S. 45/2020 (SUMMONS) IA/1/2020 IA/2/2020		N V shivakumar Vs N V Vijaya Kumar	H N Manjunath
WRITTEN STATEMENT				
7	O.S. 149/2020 (SUMMONS) IA/1/2020		Shanthamma Vs Kempamma	B.R. Rangaswamy
8	O.S. 201/2020 (SUMMONS)		Jyothi S Vs Thimmamma	Mumtaz Ahamed
9	O.S. 211/2019 (HEARING) IA/1/2019		Gangaiah Vs Muniswamy	Srinivasa C
10	O.S. 301/2019 (HEARING) IA/1/2019		Thimmaiah Vs Parvathamma	A.R.Rangaswamy
11	O.S. 395/2019 (HEARING) IA/1/2019		Jagadeeshkumar Gowda Vs Lakshamma	G.R. Kalpana
12	Misc 1/2020 (HEARING)		G T Rajanna Vs Puttamma	Y K Yallaiah
13	O.S. 243/2020 (HEARING) IA/1/2020		Narasamma Vs Thimmamma	M.Guddappa
14	O.S. 295/2011 (ORDERS)		AKKAMMA Vs MOHAN KUMAR	BRR A.R. RANGASWAMY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 567/2016 (ARGUMENTS) IA/1/2016 IA/2/2016		Suresh Vs S.N. Narayana	A.R.Rangaswamy
16	EX 22/2017 (ORDERS)		Govindaiah Vs Thimmaiah	Naveeda Sulthana
17	O.S. 59/2018 (ORDERS)		Lakshamma Vs Vasanthamma alias Honnamma	K.N. Ramachandraiah
18	O.S. 463/2019 (ORDERS) IA/1/2019		Lingaiah Vs Beeralingaiah	Vijayendra D Joshi
19	O.S. 169/2020 (ORDERS) IA/1/2020		Byatarangaiah Vs Rangappa	G.R. Kalpana
20	O.S. 217/2020 (ORDERS) IA/1/2020		Rangappa Vs Byatarangaiah	C L vasanth kumar
11.00 AM to 02.00PM				
21	FDP 9/2008 (SUMMONS)		MARIYANNA Vs NANJUNDAIAH S OF SIDDAIAH SINCE DEAD BY L.RS.	A.R. RANGASWAMY B.T. RANGASWAMY
22	O.S. 233/2018 (SUMMONS)		Thimmamma Vs Venkataiah	K.M. Thimmappa
23	O.S. 165/2019 (SUMMONS)		Kamala Vs Bhagyamma	B.R. Rangaswamy
VAKALATH OF DEFTS.				
24	O.S. 381/2020 (SUMMONS) IA/1/2020		Sufiya Khatoon Vs Akhtar Unnissa	Abdul Kareem Parvez
25	O.S. 379/2015 (HEARING)		Siddabasavaiah Vs C.V. Chandrashekaraiah	B.R. Rangaswamy
26	O.S. 139/2019 (HEARING) IA/1/2019		Mohamed Ummar Vs Rajashekar	Prashanth C N
27	O.S. 397/2014 (EVIDENCE) IA/1/2014		SMT. RANGAMMA Vs Y.K. NAGARAJU	K.NISAR AHAMED
28	O.S. 45/2015 (EVIDENCE) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015		Chandrappa Vs Venkatalakshamma	H.R. Sanjeevegowda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 65/2015 (EVIDENCE)		Nagina Parveen Vs Habibullakhan aliyas Chandpasha	S.R Ramkrishnaiah
30	O.S. 253/2015 (EVIDENCE) IA/1/2015		C.M.Chandraiah Vs Gangamma	M.Guddappa
31	O.S. 327/2016 (EVIDENCE) IA/1/2016		Jaladigere Chikkamma and Doddamma Temple Trust J.G. Ramanna Vs G.V.Dasappa	Harsha B.S
32	P and SC 1/2020 (EVIDENCE)		Jayamma Vs Nil	G.R. Kalpana
CROSS EXAMINATION OF DW				
33	O.S. 37/2012 (EVIDENCE)		B.R.THIMMAIAH alias THIMMA Vs NAGARAJA	D.V. CHANDRA K.N. SIDDEGOWDA
34	O.S. 383/2012 (EVIDENCE)		HONNAMMA Vs KALYANAMMA	N.R. RAJASHEKAR M.GUDDAPPA
35	O.S. 137/2013 (EVIDENCE) IA/1/2013		DODDAMMA Vs SAKAMMA	
36	O.S. 73/2015 (EVIDENCE) IA/1/2015		Lakshmana Vs S. Nagaraj	S.U.S.
37	O.S. 75/2015 (EVIDENCE) IA/1/2015		Bettaswamy Vs S. Nagaraju	S.U.S.
FURTHER EVIDENCE FOR PLNTF				
38	O.S. 365/2011 (EVIDENCE)		B.SIDDAIAH Vs HUCHAMMA	K.H. DYANANDA
ARGUMENTS BY ADV. DEFTS.				
39	O.S. 329/2015 (ARGUMENTS) IA/1/2015		Paravathamma Vs Ramaiah	Chandrashekar C.S.
40	O.S. 83/2012 (DEFENCE EVIDENCE)		GULIGOWDA Vs RAMAKRISHNA	H.G. PRAKASH
41	O.S. 415/2013 (DEFENCE EVIDENCE) IA/1/2013		SAMPATHU Vs KANAPPA	K.NISAR AHAMED
42	O.S. 31/2014 (DEFENCE EVIDENCE)		J.KUMAR Vs JAYAMMA	Y.H.DEVARAJ

Cases listed below are adjourned due to Covid 19

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

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Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	EX 11/2020 (NOTICE)	02-02-2021	Manappuram Chits Kanrantaka PVT LTD Vs A Santhosha	K Naveen Nagak
44	O.S. 77/2020 (APPEARANCE OF PARTY) IA/1/2020	02-02-2021	Canara Bank Manager Vs Chethan Kumar K	B K Venkata Krishna Rao
45	O.S. 17/2011 (HEARING)	02-02-2021	BASAMMA Vs MAHADEVAMMA	B.K. RANGASWAMY K.M. THIMMAPPA
46	O.S. 151/2011 (HEARING)	02-02-2021	LAKSHMAMMA Vs GOVINDARAJU	M.GUDDAPPA NARASIMHAIAH
47	O.S. 387/2011 (HEARING)	02-02-2021	Y S JAGADHISH Vs SRIMAN NIRANJANJAGADGUR.	N.R. RAJASHEKAR
48	O.S. 39/2013 (HEARING)	02-02-2021	CHANNA Vs KUMARA	K.N. RAMACHANDRAIAH
49	O.S. 55/2013 (HEARING)	02-02-2021	M B LAKSHMANA Vs NANJAPPA	NARASIMHAIAH
50	O.S. 97/2013 (HEARING)	02-02-2021	NANJAMMA Vs R VEERABHADRAIAH	M.GUDDAPPA
51	O.S. 139/2013 (HEARING)	02-02-2021	PREMAMMA Vs DASAPPA	
52	O.S. 111/2014 (HEARING) IA/1/2014	02-02-2021	ABDUL RAHEEM Vs ZAIBUNISSA ALIYAS MAQBOOL	NAVEEDA SULTHANA. K
53	O.S. 251/2014 (HEARING) IA/1/2014	02-02-2021	HONNEGOWDA Vs RANGAIAH	B R RANGASWAMY
54	O.S. 27/2015 (HEARING) IA/2/2015 IA/1/2015 IA/3/2015	02-02-2021	Gangaiah Vs Hulluregowda	M. GUDDAPPA
55	O.S. 43/2016 (HEARING) IA/1/2016	02-02-2021	Honnamma Vs Rajakka aliyas Rajamma	V.Srinivas
56	EX 3/2016 (HEARING)	02-02-2021	State Bank of INDIA Vs Chikkagangamma	K.P. Vishalakshi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	O.S. 137/2016 (HEARING) IA/1/2016	02-02-2021	Lakshamma Vs M.G. Ramakrishnaiah	A.R.Rangaswamy
58	EX 14/2016 (HEARING)	02-02-2021	Sreenivas Vs Venkatesh	Rajesh G.A.
59	FDP 4/2018 (HEARING) IA/1/2018	02-02-2021	Puttaswamaiah Channaiah Vs Shashikala	Shankar T.M
60	FDP 6/2018 (HEARING)	02-02-2021	Noor Jan Vs Rijwan Taj	Naveeda Sulthana
61	O.S. 355/2018 (HEARING)	02-02-2021	Chikkanna aliyas Chittaiah Vs P. Balanayak	Shankar T.M
62	O.S. 455/2018 (HEARING) IA/1/2018 IA/2/2018	02-02-2021	Habeebullakhan Vs Central Majlis-E-Shuara Jamia Masjid	B.T. Nagaraju
63	O.S. 511/2018 (HEARING) IA/1/2018	02-02-2021	S.C.Srinivasa Vs Chikkaiah aliyas Kuriyappa	Singaiah S.H
64	EX 53/2018 (HEARING) IA/1/2018	02-02-2021	Sampigeramu Vs Karthik	M.Guddappa
65	EX 13/2019 (HEARING)	02-02-2021	Shriram Chits(Karantaka)Pvt.Ltd Vs Aswatha S.V	K,H Thipaswamy
66	FDP 2/2019 (HEARING)	02-02-2021	Sujatha Vs Motaiah dead by his LRs	Abdul Raof
67	FDP 5/2019 (HEARING)	02-02-2021	Nanjamma Vs Bettamma	Harish H.G
68	EX 25/2019 (HEARING) IA/1/2019	02-02-2021	K T Sunilkumar Vs Boralingaiah	B.R. Rangaswamy
69	O.S. 1/2016 (EVIDENCE) IA/2/2016 IA/1/2016	02-02-2021	B.M. Kumar Vs H.M. Manjunath	V. Narendra
70	O.S. 409/2016 (EVIDENCE) IA/1/2016	02-02-2021	M.N.Manjunath Vs Narasegowda	S.U. Singrigowda
71	O.S. 447/2016 (EVIDENCE) IA/1/2016	02-02-2021	K.N.Kempegowda Vs Gangaiah	Shivaprasad G.P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
72	O.S. 457/2016 (EVIDENCE) IA/1/2016	02-02-2021	Premakumari Vs Venkataiah	H.T.Vasantha Kumar
73	O.S. 551/2016 (EVIDENCE) IA/1/2016	02-02-2021	Giriyamma Vs Kempamma	V. Narendra
74	O.S. 33/2017 (EVIDENCE)	02-02-2021	H.N.Mariyappa Vs Maniyappa	Narasimmaiah
75	O.S. 69/2017 (EVIDENCE) IA/2/2017 IA/1/2017	02-02-2021	Jayalakshamma Vs Narasimhaiah alias Mysuraiah	Chandrashekar N.
76	O.S. 77/2017 (EVIDENCE) IA/1/2017	02-02-2021	K.S. Shivakumar Vs R.Sunitha	Y K Yallaiah
77	O.S. 261/2017 (EVIDENCE) IA/1/2017	02-02-2021	R.H.Javarayya Vs Jayarama	K.N.Channappa
78	O.S. 279/2017 (EVIDENCE) IA/1/2017	02-02-2021	R.N Govindaraju Vs Muuddaiah	Lakshman Shetty
79	O.S. 285/2017 (EVIDENCE) IA/1/2017	02-02-2021	B.C Narasimhamurthy Vs Narasimhamurthy	B.T. Rangaswamy
80	O.S. 363/2017 (EVIDENCE) IA/1/2017	02-02-2021	Maregowda Vs Shivaraju	Narasimmaiah
81	O.S. 447/2017 (EVIDENCE) IA/1/2017	02-02-2021	Thibbamma Vs Thibbaiah alias Kitta	N. Suresh
82	O.S. 499/2017 (EVIDENCE) IA/1/2017 IA/2/2017	02-02-2021	Sanjeevaiah Vs Nanjamma	Sanjeeve Gowda
83	O.S. 367/2018 (EVIDENCE) IA/1/2018	02-02-2021	Shanthamma Vs Kunnegowda	M.Guddappa
84	O.S. 429/2018 (EVIDENCE) IA/1/2018	02-02-2021	Gangaiah Vs Boraiah	Venkataramu
85	O.S. 33/2019 (EVIDENCE)	02-02-2021	Chikkamma Vs Earamma	Narasimmaiah
86	O.S. 121/2019 (EVIDENCE) IA/1/2019	02-02-2021	Rajashekaramurthy Vs Shivaraju	Narasimmaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
87	O.S. 127/2019 (EVIDENCE)	02-02-2021	Gangarangaiah Vs Ganganna	Chandre Gowda
88	O.S. 369/2019 (EVIDENCE)	02-02-2021	Vijayakumari Vs Nanjaiah aliyas Bojaiah	Y G Shivanna
89	O.S. 479/2019 (EVIDENCE)	02-02-2021	Patel Gangadharagowda Vs Lakshmamma	Krishnamurthy V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 818/2014 (EVIDENCE)		Kunigal Police Vs Srinivasa	S SINGAIAH
2	C.C. 953/2016 (DEFENCE EVIDENCE)		G.N.Ramachandra Vs Gangadhraiah	Chikkegowda. C
Cases listed below are adjourned due to Covid 19				
3	C.C. 84/2019 (APPEARANCE OF ACCUSED)	02-02-2021	Sampigeramu Vs Rangegowda	M.Guddappa
4	C.C. 475/2020 (APPEARANCE OF ACCUSED)	02-02-2021	Kunigal Police Station Vs Ravi	A.P.P
5	C.C. 476/2020 (APPEARANCE OF ACCUSED)	02-02-2021	Kunigal Police Station Vs Nagesh S M	A.P.P
6	C.C. 496/2020 (APPEARANCE OF ACCUSED)	02-02-2021	Kunigal Police Station Vs Mahamad Shoheb	A.P.P
7	C.C. 497/2020 (APPEARANCE OF ACCUSED)	02-02-2021	Kunigal Police Station Vs Ramana M	A.P.P
8	C.C. 498/2020 (APPEARANCE OF ACCUSED)	02-02-2021	Kunigal Police Station Vs Umesha	A.P.P
9	C.C. 499/2020 (APPEARANCE OF ACCUSED)	02-02-2021	Kunigal Police Station Vs Hasis Sharama	A.P.P
10	C.C. 500/2020 (APPEARANCE OF ACCUSED)	02-02-2021	Kunigal Police Station Vs Mohamada Rafi	A.P.P
11	C.C. 717/2020 (APPEARANCE OF ACCUSED)	02-02-2021	Kunigal Police Station Vs Shekara M R	A P P
12	C.C. 718/2020 (APPEARANCE OF ACCUSED)	02-02-2021	Kunigal Police Station Vs Vasantha	A P P

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ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 354/2016 (A.D.R.)		Ramesha Vs Nizam pasha	B.R. Rangaswamy
2	O.S. 44/2014 (EVIDENCE) IA/1/2014		CHIDANANDA Vs J. BHYRAIAH	C.CHANDRAGOWDA
3	O.S. 284/2014 (EVIDENCE) IA/1/2014		B.T. GANGADHARAI AH Vs T. THIMMAIAH	B.R. BASAVARAJU
4	O.S. 322/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		THIMMEGOWDA Vs THE CHIEF SECRETARY	B.T.NAGARAJU
5	O.S. 22/2016 (ARGUMENTS) IA/1/2016		Chikkathimmaiah Vs Bhadramma	M.A. Chandraiah
6	O.S. 48/2018 (ARGUMENTS) IA/1/2018		Chandrasaha Vs Gangalakshmi	B.S. Prakasha
7	O.S. 376/2018 (ARGUMENTS) IA/1/2018		Yoshodamma G. Vs Rachamma	Ranganatha J
8	O.S. 384/2020 (ARGUMENTS)		Krishna H R Vs Puttaswamy aliyas Puttaswamaiah	C L vasanth kumar
FURTHER ARGUMENTS				
9	O.S. 38/2009 (ARGUMENTS)		H R NAGENDRA Vs CHANNIAH	M.GUDDAPPA NARASIMHAI AH
10	FDP 12/2017 (ARGUMENTS)		Paravathamma Vs Kariyanna	Shivanna
11	O.S. 446/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Sharadamma Vs H C Chaluvanarayana	A.R.Rangaswamy
<u>11.00 AM to 02.00PM</u>				
12	O.S. 220/2015 (SUMMONS) IA/1/2015		Jayamma Vs Honnamma	L.V.VIJAYAKUMAR
13	FDP 12/2015 (SUMMONS)		H.T.Shivanna Vs Sharadamma	NARASIMHAI AH
14	O.S. 368/2015 (SUMMONS)		Kempamma Vs Thimmaiah	Yogish H.B

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	FDP 20/2015 (SUMMONS)		Channegowda Vs Chikkachanniganna	Naveeda Sulthana
SS TO DEFT. BY RPAD				
16	O.S. 136/2014 (SUMMONS)		CHANNAVEEREGOWDA and OTHERS Vs SHIVANNA and OTHER S	
SS TO DEFT. BY -SERVICE				
17	O.S. 396/2020 (SUMMONS)		Ananthamma Vs Sakamma	Prathapu K S
18	O.S. 264/2020 (NOTICE) IA/1/2020		Narasimharaju Vs Ramesharaju	B.R. Rangaswamy
19	O.S. 88/2008 (APPEARANCE OF PARTY)		LINGAIAH Vs JAYAMMA	K.H. DYANANDA B R RANGASWAMY
20	O.S. 62/2011 (HEARING)		HONNAMMA Vs NIJALINGAIAH	A.R. RANGASWAMY C.S.CHANDRASHEKAR
21	O.S. 434/2012 (HEARING)		CHANDRASHEKARIAH Vs SHIVANNA	C.S.CHANDRASHEKAR B.T. RANGASWAMY
22	O.S. 312/2014 (HEARING) IA/1/2014		GANGAMMA Vs LAKSHMAMMA	
23	EX 27/2014 (HEARING)		CHANNIAIAH Vs RAMANNA	C.S.CHANDRASHEKAR
24	EX 28/2014 (HEARING)		K.N. NATARAJU Vs T.L. GIRIJAMMA AND OTHERS	B R RANGASWAMY
25	O.S. 100/2016 (HEARING) IA/1/2016		V.H.Honnappa Vs S.K. Mohamood	Chikkegowda. C
26	FDP 7/2016 (HEARING)		B.G.Rajendra Vs K.V.Mahesha	Naveeda Sulthana
27	O.S. 478/2017 (HEARING) IA/1/2017		Chandraiah Vs Ramanna	B.G. Ramachandra Prasad
28	FDP 1/2007 (A.D.R.)		MARIYAMMA Vs CHIKKA @ CHIKKARAJU	ABDUL KAREEM PERVEEZ SRI. Y.K. YALLAPPA
29	O.S. 158/2014 (A.D.R.) IA/1/2014		NAGARATHNAMMA Vs K. R. CHANDRASHEKARA	DHANLAKSHMI

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ADDL. CIVIL JUDGE (JR. DN.) & JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 424/2014 (A.D.R.)		B.V. VENKATACHALAI AH Vs KEMPAMMA	J. RANGANATH
31	O.S. 34/2016 (A.D.R.) IA/1/2016		Ganganarasaiah Vs Boramma	Mumtaz Ahamed
Cases listed below are adjourned due to Covid 19				
32	O.S. 28/2016 (SUMMONS) IA/1/2016	21-01-2021	Shivamma Vs Eraiah	Venkatesh
33	EX 11/2016 (SUMMONS)	21-01-2021	Shivanna Vs Nanjappa @ Mariyappa	Shankar T.M
34	O.S. 484/2016 (SUMMONS)	21-01-2021	Bhagyamma Vs Chikkalingaiah Dead by LRs	M.Guddappa
35	O.S. 46/2017 (SUMMONS) IA/1/2017	21-01-2021	Mayanna Vs Hanumaiah	Venkataramu
36	O.S. 234/2018 (SUMMONS) IA/1/2018	21-01-2021	Rukminamma Vs K.T.Venkatachar	M.Guddappa
37	O.S. 298/2018 (SUMMONS) IA/1/2018	21-01-2021	D.N.Channappa Vs Thimmappa	P.R.Dhananjaya
38	O.S. 370/2018 (SUMMONS) IA/1/2018	21-01-2021	G. Anitha Vs K.C. Gangadhar	B.R. Rangaswamy
39	O.S. 30/2019 (SUMMONS)	21-01-2021	Ramanna Vs Jagannatha	M.A. Chandraiah
40	O.S. 148/2019 (SUMMONS) IA/1/2019	21-01-2021	Savithramma Vs Rangamma	K.N. Ramachandraiah
41	O.S. 198/2019 (SUMMONS)	21-01-2021	K N Puttaswamy Vs Rangamma	Shankar T.M
42	EX 33/2019 (SUMMONS) IA/1/2019	21-01-2021	H C Kempashetty Vs Rangashetty	Naveeda Sulthana
43	O.S. 252/2019 (SUMMONS) IA/1/2019 IA/2/2019	21-01-2021	B N Ramaiah Vs Suresh	Krishnappa
44	O.S. 260/2019 (SUMMONS) IA/1/2019	21-01-2021	B Narayana Vs Jayalakshamma	B K Venkata Krishna Rao

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45	O.S. 292/2019 (SUMMONS) IA/1/2019	21-01-2021	Bhagyamma Vs Kempamma	Venkataramu
46	O.S. 402/2019 (SUMMONS) IA/1/2019	21-01-2021	Cannara Bank Nademavinapura Branch by its Manager. Vs Varun Phyto extracts	Venkatakrishna Rao
47	O.S. 404/2019 (SUMMONS) IA/1/2019	21-01-2021	Gangamma Vs B C Beluraiah	B.R. Rangaswamy
48	O.S. 480/2019 (SUMMONS) IA/1/2019	21-01-2021	Syed Mufeeq Ahammed Vs Syed Noorulla	G.R. Kalpana
49	O.S. 22/2020 (SUMMONS) IA/1/2020	21-01-2021	Venugopal.B.K Vs Krishnamurthy.T	S.U. Singrigowda S.U. Singrigowda
50	O.S. 80/2020 (SUMMONS) IA/1/2020	21-01-2021	Canara Bank Manager Vs Nagesh V K	B K Venkatakrishna
51	O.S. 120/2020 (SUMMONS) IA/1/2020	21-01-2021	Lakshamma Vs Lalithamma alias Lakshamma	Venkatesh
52	O.S. 248/2020 (SUMMONS)	21-01-2021	Chikkathimmamma Vs Thimmamma	M.Guddappa
53	O.S. 256/2020 (SUMMONS) IA/1/2020	21-01-2021	Manager Canara Bank Amruthur Branch Vs Alumelamma	B K Venkata krishna Rao
54	O.S. 284/2020 (SUMMONS) IA/1/2020	21-01-2021	K.V.Gangadhariah Vs K.B.Shivaram	Naveen Kumar P
55	O.S. 292/2020 (SUMMONS) IA/1/2020	21-01-2021	Shivananjamma Vs Giriyamma alias Girigamma	K.M. Thimmappa
56	EX 18/2019 (NOTICE)	21-01-2021	Shriram Chits (Karantaka) Pvt.Ltd Vs Chandrashekhar	K.H Thipaswamy
57	O.S. 92/2019 (NOTICE) IA/1/2019	21-01-2021	Chikkamma Vs M C Govindaiah	B.R. Rangaswamy
58	O.S. 14/2020 (NOTICE) IA/1/2020	21-01-2021	Shivamma Vs Channamma	Rajesh G.A.
59	O.S. 262/2020 (NOTICE) IA/1/2020	21-01-2021	Thathaiah Vs Shivanna	B G Mahadeva

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60	O.S. 238/2016 (HEARING) IA/1/2016	21-01-2021	Rajashekara Vs Doddamma	Venkatesh
61	O.S. 290/2016 (HEARING) IA/1/2016 IA/2/2016	21-01-2021	Kum. Komala K. Vs Kantigowda	K.N. Ramachandraiah
62	O.S. 456/2016 (HEARING) IA/1/2016	21-01-2021	K.H.Ashok Vs Hanumanthaiah	S.D.N.Prasad
63	FDP 10/2017 (HEARING)	21-01-2021	T.L.Girijamma Vs K.N.Nataraja	Chikkegowda. C
64	Misc 5/2018 (HEARING) IA/1/2018	21-01-2021	Srinivasamurthy Vs Thimmegowda	G.R. Kalpana
65	O.S. 508/2018 (HEARING) IA/1/2018	21-01-2021	Nageshmurthy Vs Somaiah	N.R. Rajashekar
66	O.S. 534/2018 (HEARING) IA/1/2018	21-01-2021	Varadaraju.Y.M. Vs Siddalingamurthy.Y.G.	V. Narendra
67	O.S. 6/2019 (HEARING) /1/2018 /3/2018 /2/2018	21-01-2021	B.Narayanaswamy Vs P.Sureshkumar	Venkatesh
68	EX 22/2019 (HEARING)	21-01-2021	K N Krishna Vs K R Srinivasa	D. SathyaNarayana Odeyar
69	O.S. 102/2019 (HEARING) IA/1/2019	21-01-2021	Kantharaju G K Vs A M Ramanna	Chandre Gowda
70	O.S. 212/2019 (HEARING) IA/1/2019	21-01-2021	Gangamma Vs Narasimhaiah	B.T. Rangaswamy
71	O.S. 256/2019 (HEARING) IA/1/2019 IA/2/2019	21-01-2021	Lakshamma Vs The Principal Secretary	Mumtaz Ahamed
72	O.S. 30/2020 (HEARING) IA/1/2020	21-01-2021	Mahadevaiah Vs Chandrashekar aliyas appi	V. Narendra
73	O.S. 192/2020 (EVIDENCE)	21-01-2021	Mariyappa Vs Kariyappa aliyas Giriappa	K.N. Siddegowda

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02.45 PM to 05.45PM				
BALANCE BY				
1	CrI.Misc. 176/2018 (NOTICE)		Kavitha Vs Manjunatha G.H.	G.R. Kalpana
2	C.C. 801/2019 (FOR HBC)		Amruthur Police Station Vs Lakshmpati K H	A.P.P
3	C.C. 1059/2018 (A.D.R.)		Mariyappa Vs Mahesha aliyas Hotel Mahesha	B.R. Rangaswamy
4	P.C.R. 145/2020 (EVIDENCE)		Jayamma S H Vs Ushadevamma	B.R. Rangaswamy
5	C.C. 1339/2016 (APPEARANCE OF ACCUSED)		HDPS Vs Manjunatha Urf Manja	
6	C.C. 1340/2016 (APPEARANCE OF ACCUSED)		HDPS Vs Manjunatha aliyas Manja	
SUMMONS TO ACCUSED				
7	C.C. 898/2014 (APPEARANCE OF ACCUSED)		AMRUTHUR PS Vs ASHOK KUMAR	
Cases listed below are adjourned due to Covid 19				
8	CrI.Misc. 412/2013 (ARGUMENTS)	21-01-2021	L.GAYATHRIDEVI Vs H.T. LAKSHMINARAYANA	B.R. BASAVARAJU
9	C.C. 430/2016 (APPEARANCE OF ACCUSED)	21-01-2021	Amruthur P.S. Vs Kumar T.R.	
10	C.C. 456/2016 (APPEARANCE OF ACCUSED)	21-01-2021	AMRUTHUR P.S. Vs Vijay Amruth	
11	C.C. 499/2016 (APPEARANCE OF ACCUSED)	21-01-2021	Rajesh J.C. Vs Madhukumar I.S.	
12	C.C. 906/2016 (APPEARANCE OF ACCUSED)	21-01-2021	Amruthur police Vs Babu J.	
13	C.C. 1341/2016 (APPEARANCE OF ACCUSED)	21-01-2021	HDPS Vs Manjunatha aliyas Manja	

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14	C.C. 608/2017 (APPEARANCE OF ACCUSED)	21-01-2021	Yoshodhamma K. Vs S.Siddaiah	D. Danalashmi
15	C.C. 808/2017 (APPEARANCE OF ACCUSED)	21-01-2021	Huliyurdurga Police Station Vs Yogeshgowda M.G	
16	C.C. 109/2019 (APPEARANCE OF ACCUSED)	21-01-2021	Huliyurdurga Police Station Vs Naveena N.	A.P.P
17	C.C. 1099/2019 (APPEARANCE OF ACCUSED)	21-01-2021	Huliyurdurga Police Station Vs Madhusudan	A.P.P
18	C.C. 1392/2019 (APPEARANCE OF ACCUSED)	21-01-2021	V N Nagaraju Vs G Nagaraju	G A Jagadish
19	C.C. 56/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Huliyurdurga Police Station Vs Madhu D	A.P.P
20	C.C. 57/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Huliyurdurga Police Station Vs Mahesha T L	A.P.P
21	C.C. 79/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Huliyurdurga Police Station Vs Manjunatha K	A.P.P
22	C.C. 319/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Huliyurdurga Police Station Vs Chandrashekar T	A.P.P
23	C.C. 320/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Huliyurdurga Police Station Vs Shivakumar	A.P.P
24	C.C. 321/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Huliyurdurga Police Station Vs Srinivasa K T	A.P.P
25	C.C. 322/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Huliyurdurga Police Station Vs Rajanna S T	A.P.P
26	C.C. 741/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Muddegowda Vs Somashekar Y	B.R. Rangaswamy
27	C.C. 751/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Ashok P R Vs Channakeshava P C	Ravichandra Y H

Dangling IA: